## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/76/2017

NAME OF THE APPLICANT

: ULTRATECH HOUSING LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2.

A.M. SriALasen Coursel porpositionen

## **ORDER**

Counsels representing both the parties are present. Counsel representing the three shareholders, Mr Padam J Challani, Ms Ajitha P Challani and Saravana Global Energy Ltd, prayed for time to file counter. Time is enlarged at request. Put up on 09.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sq-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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